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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 2609/93

New Delhi this the 16th day of May, 1994

HON'BLE MR. S. R. ADIGE, MEMBER (A)

N. K. Grover, MES No. 348888  
S/O Late Shri Labh Chand,  
R/O 59-B, Air Force Station,  
Arjungarh, New Delhi-110047  
working as Charged Electrician  
with AGE (MES), Mehrauli,  
Under GE (South), Air Force,  
Palam, Delhi Cantt-10. ...

Applicant

By Advocate Shri S. S. Tiwari

Versus

1. Union of India through  
Secretary, Ministry of  
Defence, South Block,  
New Delhi.
2. Engineer-in-Chief,  
Engineer-in-Chief's Branch,  
Kashmir House, Rajaji Marg,  
New Delhi.
3. Chief Engineer, Western  
Command, Chandimandir.
4. GE (South) Air Force (Palam),  
Delhi Cantt-10. ...

Respondents

By Advocate Shri T. K. Sinha

O R D E R (ORAL)

The prayer in the O.A. was for reconstruction  
of the service book of the applicant. Shri Sinha,  
learned counsel for the respondents, has shown to  
me letter dated 25.1.1994 issued by the respondents  
sanctioning reconstruction of the service book,  
as the earlier service book has been lost in  
transit.

(6)

2. Under the circumstances, the respondents are directed to complete reconstruction of the service book within a period of three months from today, along with consequential benefits flowing from such reconstruction.

3. This application is accordingly disposed of. No costs.

4. Issue copies of this order to both parties forthwith.

*Adage*  
( S. R. Adage )  
Member (A)

/as/